

**Most Urgent**  
**REMINDER**

**F.No. A.12034/SSC/14/2017-Ad.III(B)**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
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Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K. Puram  
New Delhi-110066  
Dated 25 /2/2019

To,  
All Cadre Controlling Authorities  
Under Central Board of Indirect Taxes and Customs **(through e Mail)**

**Subject:** Details of candidates nominated on the basis of JHT Examination, 2017 not joined the respective Ministries/ Departments/ Organizations- reg

Sir/Madam,

I am directed to refer to the Board's letter of even no. dated 14/12/2018 and a subsequent reminder dated 26/12/2018 on the subject mentioned above. In this regard, it is to state here that only the following Zones have forwarded the requisite information regarding the same:

<b>S.No.</b>	<b>Name of the Zones</b>
1.	Pune CGST
2.	DGPM
3.	Bhopal CGST
4.	Chennai CGST
5.	Chennai Customs
6.	Hyderabad CGST
7.	Jaipur CGST
8.	Bhubaneswar CGST
9.	Delhi CGST
10	Lucknow CGST

3. The remaining Zones despite reminder have not turned up. In view of the above, the remaining Zones are requested to furnish the desired information to the Board at the earliest for onward transmission of the same to SSC.

4. This may be treated as urgent.

Yours faithfully

*R. Jha*  
*25.2.19*  
(RK Jha)

Deputy Secretary to the Govt. of India  
Tel. 26162693